

The High Court of Kerala

Kochi- 682 031
Dated- 17.3.2018

Proceedings

High Court establishment- filling up of the category of Electronic Data Processing Officer, High Court- orders issued.

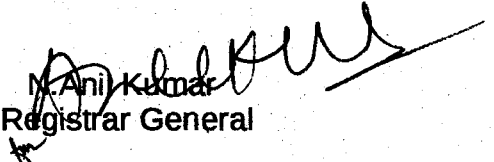
Read: 1. G.O.(Ms).No.80/2017/Home dated 11.4.2017.
2. High Court O.M. of even number dated 17.5.2017.

Order No. A5- 35340/2017

Sri.Sreekanth S., Senior Grade Assistant, High Court in the scale of pay of Rs.30700-65400 is appointed by transfer as Electronic Data Processing Officer, High Court in the scale of pay of Rs.40500-85000 in the additional post sanctioned as per the Government Order read (1) above. He will assume charge as Electronic Data Processing Officer, High Court, forthwith.

Sri.Sreekanth S., is posted to the IT Section, High Court.

(By Order)


M. Anil Kumar
Registrar General

To

The person concerned.
The Accountant General (A&E), Kerala, Thiruvananthapuram(2 copies)
The Sub Treasury Officer, Ernakulam
The Director and Additional Director of the Kerala Judicial Academy, Athani.
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Finance Officer, High Court.
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and the Chief Librarian, High Court
The Additional Public Relations Officer, High Court
The Accounts Officer, High Court
The Section Head concerned.
The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
The Kerala Judicial Academy, Athani.
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court.
The IT Section, High Court(**for publishing in the High Court website**)
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.